

ITEM NO.22

Court 8 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 808/2021

GITISHREE PANDA

Petitioner(s)

VERSUS

RAJEEV JHA

Respondent(s)

(FOR ADMISSION and IA No.49728/2021-EX-PARTE STAY  
IA No. 49728/2021 - EX-PARTE STAY)

WITH

T.P.(C) No. 2096/2021 (XVI-A)

(FOR ADMISSION and IA No.148671/2021-EX-PARTE STAY)

Date : 27-01-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s) Ms. Aswathi M.K., AOR

Mr. Suchit Mohanty, Adv.  
Ms. Vandana Mohanty, Adv.  
Mr. Rahul Pratap, AOR

For Respondent(s) Ms. Uttara Babbar, AOR

Ms. Aswathi M.k., AOR

UPON hearing the counsel the Court made the following  
O R D E R

Ms. Uttara Babbar, learned counsel appearing on behalf of the respondent prays for and is granted a weeks time to file counter affidavit in TP (C) No. 2096 of 2021.

Counter affidavit has been filed in TP (C) No. 808 of 2021.

List both the matters together after ten days.

(MANISH ISSRANI)  
COURT MASTER (SH)

(MATHEW ABRAHAM)  
COURT MASTER (NSH)